

Equipment Corporation of India (PEC) has prepared any guideline for the export of defence equipments by the private sector;

(b) if so, the details thereof and to what extent the private sector has come forward in meeting the defence needs and also exporting the defence equipments;

(c) whether the Government propose to constitute a Board and to formulate a comprehensive policy on the increase role of the private sector in defence production and exports; and

(d) if so, the details thereof?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR):** (a) and (b) The PEC has not drawn up any special guidelines for the export of defence equipments by the private sector, but its services are available to the private sector manufacturers including those engaged in the manufacture of defence related items. The private sector is involved with the production of non-lethal defence items and is also supplying the Ordnance Factories and Public Sector defence production units with components, sub-assemblies and systems that ultimately go into the production of some lethal items. The private sector manufacturers of defence related items already export their products under the normal Export-Import policy guidelines. Exporters in the private sector are free to tie up with defence public sector agencies for the export of equipments manufactured by the latter.

(c) No, Sir.

(d) Does not arise.

### Deposits in branches of Public Sector Banks in Kashmir Valley

4216. **SHRI PRABHU DAYAL KATHERIA:** Will the Minister of FINANCE be pleased to state :

(a) the number of branches of public sector banks functioning in Kashmir valley, bank-wise:

(b) the number of employees working therein, bank-wise:

(c) the amount deposited in these branches during 1988-89, 1989-90 and 1990-91, bank-wise:

(d) whether deposits in these branches have been decreasing;

(e) if so, the reasons therefor;

(f) whether the Government propose to close these branches; and

(g) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH):** (a) and (b) Information regarding the number of branches of each public sector banks functioning in the Kashmir Valley as well as the number of employees working in them, as on 30th June, 1991, is being collected and will be laid on the Table of the House.

(c) The bank-wise deposits for Kashmir Valley are not available with Reserve Bank of India (RBI). However, the deposits of all scheduled commercial banks in Kashmir Valley as on last Friday of December, 1988, December, 1989 and December, 1990 (latest available) are given below :—

Year ending	Deposits (Rs. in crores)	Percent- age Increase
December, 88	700.43	—

1	2	3
December, 89	777.60	11.0
December, 90	838.72	7.9

(d) and (e) From above it is seen that although the deposits in the branches of commercial banks functioning in the Kashmir Valley have not decreased, the rate of growth has declined presumably due to the prevailing law and order situation.

(f) and (g) Though the RBI does not intend to close any of the branches, yet they have authorised their Regional Office in Jammu to decide cases of shifting of bank branches on a temporary basis keeping in view the law and order situation and the prevailing exigencies.

#### **Hotline connections in banks**

4217. SHRI S. B. SIDNAL : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to instal hotline connections in the high security risk branches of banks to local police stations; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) Reserve Bank of India has reported that as per existing instructions, all currency chest branches and high security risk branches of the banks have been advised to have hot-line connections to the nearest local police station. The above instructions are in pursuance of recommendations of the Working Group on Security Arrangements in the banks, which had

recommended for the grant of hot-line connections by Post & Telegraph authority liberally between the police station and bank branches, whenever such requests are received. The commercial banks have identified branches for the above purposes and they are in different stages of implementation of the above recommendations.

#### **Export of food products to Kuwait**

4218. SHRI S. B. SIDNAL : Will the Minister of COMMERCE be pleased to state :

(a) whether the export of Indian food products to Kuwait which was temporarily stalled due to the recent Gulf War, has been resumed;

(b) if so, the details of food products being exported at present;

(c) whether the food products are also being exported to other Arabian countries such as Iran, Iraq and Saudi Arabia; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : (a) Yes, Sir.

(b) to (d) Food products being exported to Kuwait and other Arab countries such as Iran, Iraq and Saudi Arabia include fresh/processed fruits and vegetables, pickles, chutneys and papads, meat and poultry products etc.

#### **Fall in Income-tax Returns of large incomes**

4219. SHRI S. B. SIDNAL : Will the Minister of FINANCE be pleased to state :

(a) the number of income-tax